Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Review Petition No. 10 of 2016 in Appeal No. 185 of 2013

Dated : 18th July, 2016

In the matter of

Bhaskar Shrachi Alloys Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondents(s) :

ORDER

Bench did not assemble today.

The Appeal is posted for hearing on 22nd July, 2016.

(Court Master)

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